

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 5
TO BE ANSWERED ON 02/02/2024

IMPLEMENTATION OF PMFBY IN MAHARASHTRA

5. DR. ANIL SUKHDEORAO BONDE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of success achieved by Government in the implementation of the Pradhan Mantri Fasal Bima Yojana (PMFBY) in Maharashtra;
- (b) the number of farmers insured under the scheme in Maharashtra; and
- (c) the types of crops for which insurance has been sought thereunder and the amount of insurance claims disbursed till date in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI ARJUN MUNDA)

(a) to (c) : The Pradhan Mantri Fasal Bima Yojana (PMFBY) introduced in the country from Kharif 2016 season is voluntary for States and farmers. Comprehensive risk coverage for crops of farmers against all non-preventable natural risks from pre-sowing to post-harvest stages of crops at very minimum premium for the farmers is provided under the scheme. Maharashtra State is one of the major successful States implementing the scheme since its inception. Since inception of the scheme, 846.52 lakh farmer applications have been enrolled in Maharashtra under the scheme. From 2016-17 to 2022-23, against premium of Rs. 5176.70 crore paid by farmers, claims of Rs. 27,989.75 crore have been paid to about 407.99 lakh farmer applications in Maharashtra

The PMFBY envisages coverage of all food crops (cereals, millets and pulses), oilseeds and commercial/horticultural crops subject to availability of past yield data of requisite number of years based on Crop Cutting Experiments (CCEs) as well as capacity of the State Government to conduct requisite number of CCEs to assess the yield of the crop to calculate claims. However, specific crop is notified by the concerned State Government keeping in view the aforesaid provision. For the crops not meeting the aforesaid conditions, the concerned State Government is free to notify them for coverage under Restructured Weather Based Crop Insurance Scheme (RWBCIS) under which claims payment are being structured on the basis of weather index parameters.
